| | Resolution Professional: Arun Kapoor IBBI Registration No. IBBI/IPA-003/IP-N00030/2017-18/10230 | | | | | | | | | | | | | |
|---|--|------------------|-------------|---------------------------|--------------------------------|------------|-----------|---------------|------------|-----------------|-----------------|--------------|------------------------|--|
| | | | | | | | | | | | | | | |
| Name of the corporate debtor: Schema Enterprise Private Ltd Date of commencement of CIRP:10.08.2021; List of creditors as on: 04.08.2022. | | | | | | | | | | | | | | |
| | List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | | | | | | |
| (Amount in Rs.) | | | | | | | | | | | | | | |
| SI. | Name of creditor | Details of clair | n received | Details of claim admitted | | | Amount of | Amount of any | Amount of | Amount of | Remarks, if any | | | |
| No. | | Date of | Amount | Amount of claim | Nature of claim | Amount | Whether | % of | contingent | mutual dues, | claim not | claim under | | |
| | | receipt | claimed | admitted | | covered by | related | voting | claim | that may beset- | admitted | verification | | |
| | | 1 ' | | | | guarantee | party? | share in | | off | | | | |
| 1 | Sanjiv Vedprakash Malik | 16.11.2021 | 8,300,000 | 0 | Amount paid to lender of CD | 0 | Yes | | 0 | 0 | 0 | 8300000 | Addl Documents pending | |
| - 2 | Delighted Holdings Pvt Ltd | 29.10.2021 | 210000000 | 210000000 | Loan | 0 | No | | 0 | 0 | 0 | | | |
| 3 | Touch Stone Lending Private Limited | 20.07.2022 | 158935318 | 59642084 | Loan | 0 | No | | 0 | 0 | 99293234 | | | |
| | Majenta Holdings Private Limited | 20.07.2022 | 175818711 | 136000000 | Loan | 0 | No | | 0 | 0 | 39818711 | | | |
| _ 5 | Bell Flower Finance Private Limited | 14.07.2022 | 132749649 | 33,073,961 | Loan | 0 | No | | 0 | 0 | 99,675,688 | · | | |
| | | | | | | | | | | | | | | |
| | Total | | 685,803,678 | 438716045 | | 0 | 0 | 0 | 0 | 0 | 238787633 | 8300000 | | |